

20

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**T.P. No. 36/NCLT/AHM/2017 (New)
Gujarat High Court C.P. No. 531/2016 in C.A. No. 521/2016 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2017**

Name of the Company: Sterling Addlife India Pvt. Ltd.

Section of the Companies Act: Section 391-394 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
--------------	-------------------------------	--------------------	-----------------------	------------------

- | | | | | |
|----|--|--|--|--|
| 1. | Navin Pahwa son
Thakkar and Pahwa son | | | |
| 2. | | | | |



ORDER

Learned Advocate Mr. Navin Pahwa present for Petitioner. Learned Advocate Mr. Pritesh L Parikh present for Official Liquidator.

Proof of service of Publication in newspaper.

Proof of service of individual notices to equity shareholders and creditors

Proof of service to statutory authorities filed.

No objections received from public.

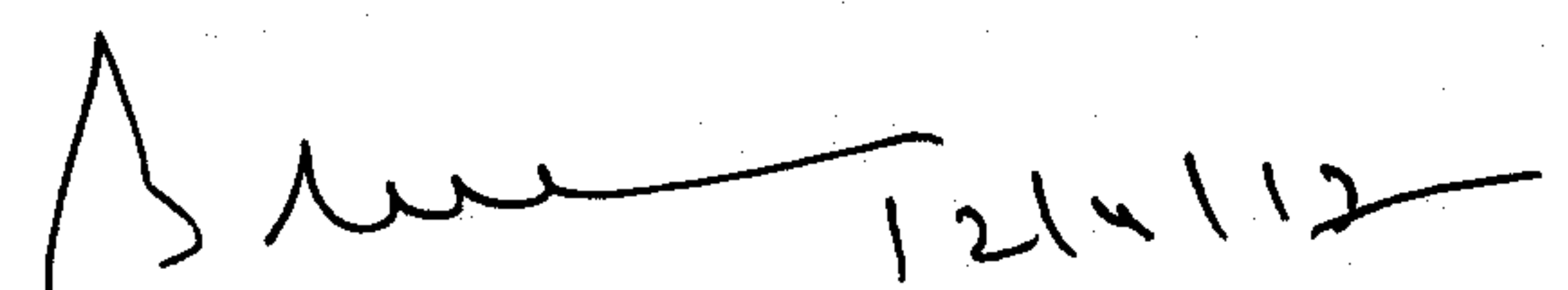
Representation of Regional Director received.

No representation received from Income Tax Authorities.

Reply affidavit of petitioner for the representation Regional Director filed.

Heard Learned Counsel for Petitioner

Orders Reserved.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 12th day of April, 2017.